

**Government of India
Ministry of Finance
Department of Revenue**

LOK SABHA
UNSTARRED QUESTION NO.3313

TO BE ANSWERED ON FRI DAY, THE 18TH DECEMBER 2015

27 AGRAHAYANA, 1937 (SAKA)

Inter-Governmental Tax Committee

3313. SHRI E. T. MOHAMMED BASHEER:

Will the Minister of FINANCE be pleased to state:

- (a) whether India has supported the establishment of an inter-governmental Tax committee at the United Nations with a move towards a more just global tax regime;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the outcome of the progress made so far thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI JAYANT SINHA)

- (a) & (b) Yes, Sir. India supported the establishment of an inter-governmental committee for international co-operation on tax matters at the Third UN International Conference on Financing for Development held at Addis Ababa during 13-16 July, 2015. At present, there is a Committee of Experts on international co-operation on tax matters in the UN in which the experts act in their personal capacity. India has supported the proposal for an official inter-governmental UN body to enhance the voice and participation of developing countries in international co-operation.
- (c) The final outcome document of the Third UN International Conference on Financing for Development does not contain provision for establishment of an inter-governmental committee for international co-operation on tax matters and instead provides for strengthening the effectiveness and operational capacity of the existing Committee of Experts.